

**GOVERNMENT OF INDIA
WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION
LOK SABHA**

UNSTARRED QUESTION NO:2051

ANSWERED ON:28.07.2016

Ground Water Management

Agrawal Shri Rajendra;Azad Shri Kirti (JHA);Chandrakasi Shri M.;Gandhi Shri Feroze Varun;Senthilnathan Shri PR.;Shetty Shri Gopal
Chinayya;Singh Shri Abhishek

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:

- (a) the details of the blocks surveyed by the Central Ground Water Board to assess the State of ground water in the country during the last three years;
- (b) the details of the blocks where ground water resources are found to be overexploited/depleted and contaminated State/ UT-wise; particularly Uttar Pradesh;
- (c) the details of funds allocated to address the depletion of ground water along with the actual utilisation and the physical outcome thereof during the last three years;
- (d) whether the Government proposes to bring any legislation or any other institutional mechanism for the regulation of the optimal usage of ground water in the country; and
- (e) if so, the time line proposed in this regard?;

Answer

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION
(DR. SANJEEV KUMAR BALYAN)

(a) & (b) Central Ground Water Board (CGWB) periodically assess replenishable ground water resources as well as quality of ground water in the Country including Uttar Pradesh. State-wise details of Blocks/Taluks/Mandals/Firkas, as per the latest assessment (2011), are given at Annexure-I. CGWB also monitors the water quality of shallow aquifers on regional scale once in a year. State-wise number of blocks surveyed during the last three years is given at Annexure II. State-wise details of the blocks in the Country including Uttar Pradesh, where high occurrences of various geo-genic contaminants are observed in ground water is given at Annexure III.

(c) During XI Plan, CGWB has undertaken the Demonstrative Rain Water Harvesting and Artificial Recharge Projects, under the Scheme of "Ground Water Management & Regulation". The scheme has been discontinued during XII Plan. However, release of funds for approved projects spilled-over during XII Plan. Details of funds released during last three years are given at Annexure -IV. Water harvesting structures/ground water recharge structures and other measures to address depletion of ground water are

also being taken up under MGNREGA and PMKSY (Watershed component and per drop more crop component).

(d) & (e) Water being a state subject, it is primarily the responsibility of the concerned State Governments to make suitable legislation to regulate utilization of ground water.

Central Ground Water Authority (CGWA) has been constituted under 'The Environment (Protection) Act, 1986' for the purpose of regulation and control of ground water development and management in the Country. CGWA is regulating ground water withdrawal by industries / infrastructure/mining projects in 'Non-Notified' areas for which guidelines/criteria have been framed and circulated in public domain.

Further, Ministry of Water Resources, RD & GR has circulated a Model Bill to all the States/UTs to enable them to enact suitable ground water legislation for its regulation and development which includes provision of rain water harvesting. So far, 15 States/UTs have adopted and implemented the ground water legislation on the lines of Model Bill.

ANNEXURE - I

Annexure referred in reply to Lok Sabha Unstarred Question No. 2051 to be answered on 28.07.2016 regarding "Ground Water Management"

CATEGORIZATION OF BLOCKS/ MANDALS/ TALUKAS/FIRKAS IN INDIA AS PER DYNAMIC GROUND WATER RESOURCES ASSESSMENT (2011)

S.No. States / Union Territories Total No. of Assessed Units Safe Semi-critical Critical Over-Exploited Saline

Nos.	%	Nos.	%	Nos.	%	Nos.	%
States							
1	Andhra Pradesh	662	534	81	42	6	7
2	Telangana	448	343	77	55	12	8
3	Arunachal Pradesh	11	11	100	0	0	0
4	Assam	27	27	100	0	0	0
5	Bihar	533	522	98	11	2	0
6	Chhattisgarh	146	125	86	18	12	2
7	Delhi	27	27	100	0	0	0
8	Goa	20	20	100	0	0	0
9	Gujarat	223	171	77	13	6	5
10	Haryana	116	23	20	7	6	15
11	Himachal Pradesh	8	5	63	0	2	25
12	Jammu & Kashmir	14	14	100	0	0	0
13	Jharkhand	210	199	95	5	2	0
14	Karnataka	270	152	56	34	13	21
15	Kerala	152	126	83	23	15	2
16	Madhya Pradesh	313	218	70	67	21	4
17	Maharashtra	353	325	92	16	5	2
18	Manipur	8	8	100	0	0	0
19	Meghalaya	7	7	100	0	0	0
20	Mizoram	22	22	100	0	0	0
21	Nagaland	8	8	100	0	0	0
22	Odisha	314	308	98	0	0	0
23	Punjab	138	22	16	2	1	4
24	Rajasthan	243	25	10	20	8	24
25	Sikkim	4	4	100	0	0	0
26	Tamil Nadu	1129	437	39	235	21	48
27	Tripura	39	39	100	0	0	0
28	Uttar Pradesh	820	559	68	82	10	68
29	Uttaranchal	18	11	61	5	28	2
30	West Bengal	271	217	80	53	20	1
Total (States)		6554	4484	68	693	11	217
Union Territories							
1	Andaman & Nicobar	36	36	100	0	0	0
2	Chandigarh	1	1	100	0	0	0
3	Dadra & Nagar Haveli	1	1	100	0	0	0
4	Daman & Diu	2	0	1	50	0	1
5	Lakshadweep	9	6	67	3	33	0
6	Pondicherry	4	2	50	0	0	1
Total (UTs)		53	46	87	4	8	0
Grand Total		6607	4530	69	697	11	217

ANNEXURE - II

Annexure referred in reply to Lok Sabha Unstarred Question No. 2051 to be answered on 28.07.2016 regarding "Ground Water Management"

Details of Blocks Surveyed by CGWB for Ground Water Quality Monitoring in Last Three Years

S.No. State/UTs No. of blocks from which samples were collected

S.No.	State/UTs	2013-14	2014-15	2015-16
1	A & N Islands	5	5	5
2	Andhra Pradesh	229	373	293
3	Arunachal Pradesh	5	5	5
4	Assam	24	24	24
5	Bihar	279	307	319
6	Chandigarh	1	1	1
7	Chhattisgarh	98	98	98
8	Dadra and Nagar Haveli	1	1	1
9	Daman and Diu	1	2	2
10	Delhi	21	22	22
11	Goa	12	12	12
12	Gujarat	189	188	195
13	Haryana	119	119	119
14	Himachal Pradesh	14	10	8
15	Jharkhand	153	158	165
16	Jammu & Kashmir	27	27	27
17	Karnataka	176	176	176
18	Kerala	110	132	136
19	Madhya Pradesh	287	291	291

20 Maharashtra 245 273 303
 21 Meghalaya 5 5 5
 22 Nagaland 5 5 5
 23 Odisha 260 260 260
 24 Punjab 138 138 138
 25 Rajasthan 206 191 196
 26 Tamil Nadu 280 280 280
 27 Telangana 165 204 215
 28 Tripura 4 4 4
 29 Puducherry 2 2 2
 30 Uttar Pradesh 759 717 637
 31 Uttarakhand 29 29 29
 32 West Bengal 341 341 341
 Total 4190 4400 4314

Note: Survey has not been carried out by CGWB for water quality in States/UTs of Manipur, Mizoram, Sikkim and Lakshadweep.

ANNEXURE – III

Annexure referred in reply to Lok Sabha Unstarred Question No. 2051 to be answered on 28.07.2016 regarding "Ground Water Management"

STATE-WISE DETAILS OF BLOCKS/DISTRICTS/REGIONS/ISLANDS WITH GEOGENIC CONTAMINANTS IN GROUND WATER

S.No. No. of States No. of Blocks affected

Salinity

(EC above 3000 micro mhos/ cm) Fluoride

(above

1.5 mg/l) Nitrate

(above

45 mg/l) Arsenic

(above

0.05 mg/l) Iron

(above

1 mg/l)

1 Andhra Pradesh 65 117 162 0 34

2 Telangana 17 215 115 0 38

3 Assam* 0 9 0 19 18

4 Arunachal Pradesh* 0 0 0 0 4

5 Bihar 3 141 26 57 32

6 Chhattisgarh 0 29 33 1 9

7 Delhi 11 10 14 0 0

8 Goa 0 0 0 0 2

9 Gujarat 104 69 143 0 46

10 Haryana 34 91 45 21 45

11 Himachal Pradesh 0 0 8 0 0

12 Jammu & Kashmir 0 2 11 0 22

13 Jharkhand 0 38 16 3 7

14 Karnataka 114 118 160 2 116

15 Kerala 15 10 35 0 74

16 Madhya Pradesh 22 79 260 0 127

17 Maharashtra 25 32 158 0 28

18 Manipur* 0 0 0 2 0

19 Meghalaya* 0 0 0 0 0

20 Nagaland* 0 0 0 0 0

21 Odisha 42 68 38 0 91

22 Punjab 14 43 50 14 43

23 Rajasthan 87 203 123 0 58

24 Tamil Nadu 70 51 154 0 10

25 Tripura* 0 0 0 0 4

26 Uttar Pradesh 35 74 180 85 26

27 Uttarakhand 0 0 9 0 0

28 West Bengal 59 43 7 85 331

29 Andaman & Nicobar 1 0 0 0 6

30 Dadra & Nagar Haveli 0 0 1 0 0

31 Chandigarh 0 0 0 0 0

32 Daman & Diu 2 0 1 0 1

33 Puducherry# 0 0 2 0 0

34 Lakshadweep^ 0 3 0 0 0

Total 720 1445 1751 289 1172

*District as unit of survey, # Region as unit of survey, ^ Island as unit of survey

Note: Data Source is CGWB survey and reports of State Government

ANNEXURE - IV

Annexure referred in reply to Lok Sabha Unstarred Question No. 2051 to be answered on 28.07.2016 regarding "Ground Water Management"

Spill Over of Demonstrative Artificial Projects Approved During XI Plan -
State-wise & Year-wise Funds Released During Last Three Years

S.

No. Name of States/UTs Spill over IInd Instal. Released (2012-13) Spill over IInd Instal. Released (2013-14) Spill over IInd Instal. Released (2014-15) Spill over IInd Instal. Released (2015-16)

(Rs. in Lakhs) (Rs. in Lakhs) (Rs. in Lakhs) (Rs. in Lakhs)

1	Andhra Pradesh	Nil		
2	Arunachal Pradesh	83.730		
3	Bihar	28.8		
4	Chandigarh	231.3		
5	Chhattisgarh	108.45		
6	Delhi	13.029		
7	Gujarat	44.859	20.423	
8	Himachal Pradesh	83.352	1.53	
9	Jammu & Kashmir	16.659	28.76	
10	Jharkhand*	67.0665	4.9470	
11	Karnataka	33.4560	107.615	
12	Kerala	4.050		
13	Madhya Pradesh	38.754	60.75	
14	Maharashtra			
15	Nagaland	82.800		
16	Odisha	139.32		
17	Punjab			
18	Rajasthan	10.282	38.8	58.62
19	Tamil Nadu	12.000		
20	Telangana	135.712		
21	Uttar Pradesh	451.684		
22	West Bengal			
	TOTAL	406.889	733.82545	766.034

* including service tax and contract workers cess

Funds were released as spill over works of the AR Projects approved during XI Plan